

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.335/2001

Wednesday, this the 14th day of February, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

1. Shri P.Krishna
7/2, NMR Hostel Block-II,
NDLS-110 002.
2. Shri D.K. Bhasin
Both working as
Civilian Staff Officers (Stores)
Directorate General of
Ordnance Services,
Army Headquarters,
New Delhi-11.
3. Shri R.C.L.Virwani,
Civilian Staff Officer (Stores)
Ordnance Depot
Jabalpur.

..Applicants

(By Advocate: Shri B.S.Mainee)

VERSUS

Union of India through

1. The Secretary,
Ministry of Defence,
Govt. of India,
South Block,
New Delhi.
2. The Director General of
Ordnance Services,
Army Headquarter,
New Delhi.
3. The Secretary,
Union Public Service Commission,
Dholpur House,
New Delhi.

..Respondents

O R D E R (ORAL)

Hon'ble Shri Justice Ashok Agarwal, Chairman

*Present petition, we find, has been filed at the
interlocutory stage. It seeks reliefs on a possible
hypothesis on promotions being made. In respect of a
claim for upgradation of the posts of CSO to SCSO, the
applicants have submitted their representations on*

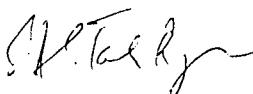
(2)

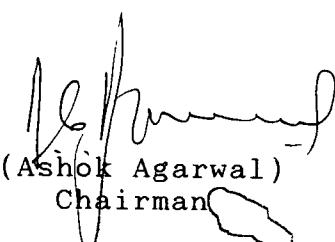
(3)

26.12.2000 and 19.1.2001 which are at Annexures A-5 and A-6, however, no decision thereon has so far been given.

2. In the circumstances, we find that the ends of justice will be met by disposing of the present OA at this stage itself without notice with a direction to the respondents to decide the aforesaid representations by passing a speaking order and intimating the same to the applicants. This be done expeditiously and within a period of two months from the date of service of the order.

3. Present OA is disposed of in the aforesated terms. ~~Non-objection~~.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/